

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH**

ITEM NO :6

**IA NO. 143/2021 IN
CP NO.(IB) 140/ALD/2017**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL
ON 07.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.**

**NAME OF THE COMPANY: M/S ASREC (INDIA) LIMITED V/S M/S
SHASHI OILS AND FATS PVT. LTD.**

SECTION : 54 IBC

**PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE,
MEMBER (J)**

COUNSEL FOR LIQUIDATOR : SH. SHUBHAM AGARWAL, ADV.

IA NO. 143/2021 IN CP NO.(IB) 140/ALD/2017

The matter was taken up today through Video Conferencing.

Heard Sh. Shubham Agarwal, Advocate for the Liquidator through Video
Conferencing.

Arguments heard.

Order reserved.

Dated : 07.07.2021


**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

Typed by :
Kumud Narayan
(PS)